

OFFICE OF THE REGISTRAR
CIRCUIT BENCH OF CALCUTTA HIGH COURT
AT PORT BLAIR

F.No.1/Estt/HC/2023/1410

Port Blair, dated the 18th October, 2023

NOTICE

It is notified for all concerned that in pursuance of Employment Notice published by this Registry on 19.07.2023 for recruitment to the vacant post of Stenographer/P.A. (Reserved for Scheduled Caste category) in the establishment of the Circuit Bench of Calcutta High Court at Port Blair and in furtherance of the selection test (dictation and typewriting on computer) conducted on 03.10.2023 (Tuesday) from 3 p.m. onwards in the premises of Dr. B.R. Ambedkar Institute of Technology, Pahar Gaon, Port Blair, Andaman & Nicobar Islands vide this Registry's Notice dated 29.08.2023 and after evaluation of the performance of the 09 (nine) candidates who appeared in the said selection test held on 03.10.2023 upon following the modalities of the examination and guidelines for evaluation of transcribed sheets, the results of the said 09 (nine) candidates against their respective roll numbers are hereby published for general information.

MARKS OBTAINED BY THE CANDIDATES
IN THE SELECTION TEST HELD ON 03.10.2023

Srl No.	Roll Nos. of the Candidates	Marks obtained by the candidate in Selection Test (Dictation & Typewriting)	Total Marks	Qualifying Marks*	Remarks [Whether Qualified / Not Qualified for Interview]
1.	310202301	423	600	480	Not Qualified
2.	310202304	139.5	600	480	Not Qualified
3.	310202306	446	600	480	Not Qualified
4.	310202309	254.5	600	480	Not Qualified
5.	310202312	393	600	480	Not Qualified
6.	310202316	366.5	600	480	Not Qualified
7.	310202318	560	600	480	Qualified
8.	310202319	408.5	600	480	Not Qualified
9.	310202326	395.5	600	480	Not Qualified

* Qualifying Marks (for being shortlisted for Interview): 480 out of 600 [80% of total marks].

It is further notified for all concerned that the interview for selection to the aforesaid post will be held on **Thursday, the 30th November, 2023 at 4 p.m. in the premises of the Circuit Bench of Calcutta High Court at Port Blair, Andaman & Nicobar Islands.**

The candidate who is qualified and shortlisted for the interview as mentioned above shall be required to appear at the interview venue on the date mentioned above at least 45 (forty-five) minutes prior to the scheduled time at the candidate's own expenses and no T.A./D.A. shall be admissible to the candidate in this regard.

Candidate so shortlisted for interview must bring to the interview venue the following documents:

- i. Original counterpart of the Admit Card handed over to the candidate on 03.10.2023;
- ii. At least one original valid photo identity proof documents, viz., Passport, PAN Card, Voter Identity Card, Aadhaar Card, Driving License;
- iii. Originals of all the documents uploaded by the candidate while making the online application (along with legible photocopies thereof);

In case of failure to bring such documents, candidate may not be allowed to appear at the interview.

For further announcements/instructions, all concerned are requested to follow the Calcutta High Court website <www.calcuttahighcourt.gov.in>.

Sd./- S. Basu
Registrar,
Circuit Bench of Calcutta High Court
At Port Blair